



Honourable Shri Justice Pratap Vishnu Hardas

B.A., LL.B.

2001

Justice Pratap Vishnu Hardas was born on July 14, 1953. He was enrolled as an Advocate in July, 1977. He has practised mainly before the Nagpur Bench of the Bombay High Court as also in the District Court, Labour & Industrial Courts in Civil, Criminal and Labour Laws. He functioned as Special Public Prosecutor in the High Court and Sessions Court. He functioned as Standing Counsel for Central Bureau of Investigation, Maharashtra Jeevan Pradhikaran and Nagpur University. He was appointed as an Additional Judge of the Bombay High Court on June 26, 2001. He was appointed as a permanent Judge on October 3, 2004.